संयुक्त समाजवादी दल द्वारा प्रस्तुत ज्ञापन

*444. **श्री राम सेवक यादव** : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को अखिल भारतीय संयुक्त समाजवादी दल से कोई ज्ञापन प्राप्त हुआ है ;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ;

(ग) क्या सरकार को इस बात की जानकारी है कि यदि संयुक्त समाजवादी दल की मांगों को पूरा नहीं किया गया तो उसका विचार 9 अगस्त, 1970 से देशव्यापी अवज्ञा आंदोलन आरम्भ करने का है ; और

(घ) यदि हां, तो क्या सरकार का विचार उनकी मांगों को पूरा करने का है ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) से (घ) एक विवरण सदन के सभा पटल पर रखा जाता है ।

विवरण

एक ज्ञापन प्राप्त हुआ, जिसमें सरकार को अंतिम चेतावनी दी गई थी कि यदि 1 अगस्त से पहले निम्नलिखित मांगें पूरी नहीं की गई तो संयुक्त समाजवादी दल को राष्ट्रव्यापी आंदोलनों को सहारा लेना पड़ेगा :—

(i) नई संविधान परिषद का गठन हो ।

(ii) पूर्ण रोजगार अथवा बेरोजगारों को राहत,

(iii) वयस्क मताधिकार के लिए अर्हतादायक आयु घटाकर 18 वर्ष करना,

(iv) आय और व्यय की सीमा निर्धारण करना और निजी व्यय के लिए प्रतिमाह 1500 रु० की सीमा और

(v) भूमि का पुन: बटवारा और पारिवारिक जोत सीमा का निर्धारण करना ।

सरकार का विचार है कि लोकतांत्रिक प्रक्रियाएं, संसदीय संस्थाएं और संवैधानिक सरकारें निरर्थक हो जायगीं यदि प्रत्येक राजनीतिक दल अपने दृष्टिकोण से, जिसे वह उचित समझता है, उसके लिए सरकार पर दबाव देने के लिए असंसदीय युक्तियों तथा आन्दोलनों का सहारा देता है ।

Disappearance of a Ship from Calcutta Port

*445. SHRI SHRI CHAND GOYAL :
SHRI P. VISWAMBHARAN :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that a Hong-Kong based ship disappeared from the Calcutta port in May last without proper release orders ;

(b) whether there were Chinese nationals on board the ship who were carrying stocks of fire arms and Maoist literature ;

(c) whether the consignments were for a Calcutta firm and, if so, the name of the firm ; and

(d) the steps taken to discover the irregularity and the action taken against erring Officers ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) to (d). The matter concerns the ministry of Finance who are collecting the required information. This will be laid on the Table of the Sabha as soon as possible.

Curtailment of Canal Water Supply to Fazilka and Abohar by Punjab Government

*446. SHRI SHRI GOPAL SABOO :
SHRI RAGHUVIR SINGH SHASTRI :
SHRI RAM CHARAN :
SHRI SHIV CHARAN LAL :
SHRI SHIV KUMAR SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Punjab Government have considerably curtailed canal water supply to the Fazilka and

Abohar areas after the Central Government awarded Fazilka and Abohar areas to Haryana in lieu of Chandigarh ;

(b) whether it is also a fact that the Pun ab Government have inforced Punjabi as the sole medium of instruction in schools and colleges which has compelled the parents to send their children for studies to other places ;

(c) whether it is further a fact that the development activities like electrification of village, construction of roads etc. have been held up ; and

(d) if so, the steps taken by the Central Government to redress the grievances of the people of that area and to do justice to them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K C. PANT) : (a) and (c). No Sir. On the other hand when such complaints were recently brought to the notice of the Punjab Government, they have denied that these areas are being discriminated against in the matter of development or canal water supply. However, they pointed out that there was a general complaint of inadequate supply of canal water not only in Fazilka area but throughout the State. This was due to the shortage of water in Gobind Sagar.

(b) In Punjab, Punjabi is the medium of instruction at all levels in all Government managed schools.

(d) Does not arise with regard to (a) and (c). As for (b), the matter has been taken up with the Government of Punjab.

Activities of Foreign Philanthropic Organisations in India

*447. SHRI JYOTIRMOY BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of forei n controlled or mainly foreign financed Philanthrophic organisations of each country which are now carrying on their activities in India ;

(b) the types of activities carried on by each organisation ;

(c) the details regarding the sources of their funds ;

(d) whether Government are keeping a close watch on the activities of these foreign Philanthropic organisations ; and

(e) if so, whether Government are aware that some of the organisations working in India have been sponsored by the Central Intelligence Agency of America ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (e). Information is being collected and will be laid on the Table of the House.

शिक्षा मंत्रालय द्वारा अखिल भारतीय विद्यार्थी परिषद को मान्यता

*448. श्री शशि भूषण : क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि शिक्षा मंत्रालय के अधीन 'ब्यूरो आफ कल्चरल एक्टीविटीज' ने राष्ट्रीय स्वयंसेवक संघ द्वारा स्थापित अखिल भारतीय विद्यार्थी परिषद को मान्यता दे दी है ;

(ख) क्या यह भी सच है कि उनके मन्त्रालय ने उक्त परिषद् को विभिन्न प्रकार की रियायतें दी है ; और

(ग) यदि हां, तो उक्त परिषद् द्वारा चलाये गए साम्प्रदायिक आंदोलनों के प्रति सरकार की क्या प्रतिक्रिया है ?

शिक्षा तथा युवक सेवा मन्त्री (डा० वी० के० आर० वी० राव) : (क) किसी भी युवक संगठन को औपचारिक रूप से मान्यता देने के लिए, इस मन्त्रालय का कोई नियम नहीं है। इसलिए, इस मन्त्रालय के सांस्कृतिक प्रभाग द्वारा अखिल भारतीय विद्यार्थी परिषद् को मान्यता देने का प्रश्न नहीं उठता।

(ख) जी नहीं। किन्तु, इस परिषद् के प्रतिनिधियों को, विभिन्न राजनीतिक सहसंबंध